

IDENTITY CERTIFICATE

Certificate to be signed by any one of the following:

- i. Gazetted officers of Central or State Government ;
- ii. Members of the parliament or State Legislative belonging to the Constituency where the candidate or his/her parent/guardian is ordinarily resident.
- iii. Sub-Divisional Magistrates / Officers ;
- iv. Tehsildars or Naib /Deputy Tehsildars authorized to exercise magisterial powers;
- v. Principals and Head Masters of the recognized School/ College/ Institution where the candidate studied last.
- vi. Block Development Officers ;
- vii. Post Masters ; and
- viii. Panchayat Inspectors.

Certified that I have known Shri / Shrimati / Kumari _____
Son/daughter of Shri _____ for the last _____ Years _____
months and that to the best of my knowledge and belief the particulars furnished by him/ her are correct .

**PHOTOGRAPH TO
BE PASTED HERE
AND SHOULD BE
DULY ATTESTED**

Signature _____

Designation or status _____

& address _____

(Rubber stamp of office)

Place : _____

Date : _____

TO BE FILLED BY THE OFFICE

Name /designation and address of the appointing authority : **SEBI**

Post for which the candidate is being considered : **Officer Grade A**
